## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 145(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Earthwise Hospitality and Entertainment holding Pvt. Ltd. & Ors. V/s. M/s. The Comedy Store Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION		REPRESENTATION  Respondent No-2		SIGNATURE
1.	KUMARMIHIR		Adv			
2.	Alishan N	agree.	Advocate	7	For Petitioners	halfhatur
3.	Rupal Bho	atia, L	dvocate		for letitioners	· fupullo
4.	Saugabh (	haturve	di, Advocat	te _	4	- 1

## ORDER

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

 List the matter before the Principal Bench for directions on 05.08.2016 at 2.00 p.m.

(Ina Malhotra) Member Judicial

(R.Varadharajan) Member Judicial